

Promotion of SC/ST from Clerical to Officer Grade in State Bank of India

7111. SHRI VIJAYA KUMAR RAJU : Will the Minister of FINANCE be pleased to state :

(a) the time limit fixed for promotion of SC/ST candidates from clerical grade to officers grade in State Bank of India branches all over the country;

(b) whether SC/ST candidates who have completed more than ten years of service in State Bank of India, LHO, New Delhi are stagnating in the same grade; and

(c) if so, the steps Government propose to take to improve the conditions of SC/ST candidates in SBI branches ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) State Bank of India has reported that there is no fixed time limit either for Scheduled Caste/Scheduled Tribe or general category employees for promotion from clerical to officers grade in the bank. The number of persons eligible to take the test is calculated on the basis of a minimum of three times the number of vacancies in a particular year. The relaxation in service is allowed to the SC/ST candidates having regard to the length of service of the general category candidate figuring at the end of the list of eligible general category candidates. Such relaxation is of two years if the last candidate on the general category list has 8 years' service or more and one year if he has less than 8 years service.

(b) and (c). No, Sir. All Scheduled Castes/Scheduled Tribes employees in the clerical cadre of the Bank at its New Delhi LHO, who had been confirmed upto 30th June, 1978, were called for written test for promotion held on 14th October, 1984 and all those who qualified in the test and interview have been promoted. The bank is also imparting pre-test coaching to all eligible Scheduled Castes/Scheduled Tribes employees before the promotion test.

[*Translation*]

Export of Basmati Rice

7112 SHRI PIYUSH TIRAKY : Will the Minister of COMMERCE be pleased to state :

(a) whether it is a fact that India exports basmati rice ;

(b) if so, the quantity and value of basmati rice exported during the past three years, year-wise and country-wise ; and

(c) the names of the major basmati rice exporting companies in the country and the quantity and value of basmati rice exported by each of these companies during the past three years, year-wise and country-wise ?

THE MINISTER OF STATE OF THE MINISTRY OF SUPPLY AND TEXTILES (SHRI CHANDRA-SHEKHAR SINGH) : (a) Yes, Sir.

(b) A statement is enclosed.

(c) Export of basmati rice is allowed under Open General Licence. Exporter-wise date is, therefore, not available.